

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 18th October , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal Nos. 70 & 71 of 2012

N.T.P.C. Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors....Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Manu Seshadri
Mr. Sugam Seth for R.1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2

Appeal No. 44 of 2012

N.T.P.C. Ltd. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors....Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2

ORDER

The learned counsel for the Appellant submits that he will be filing his Written Submissions in Appeal No. 44 of 2012 by 22.10.2012 after serving copy on the other side.

Post the matter for further hearing on **09.11.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk